



केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION



नई दिल्ली
NEW DELHI

याचिका संख्या /Petition No.: 67/MP/2019 &
68/MP/2019

कोरम/Coram:

श्री पी. के. पुजारी, अध्यक्ष/Shri P. K. Pujari, Chairperson
डॉ. एम. के. अय्यर, सदस्य/ Dr. M.K. Iyer, Member
श्री आई. एस. झा, सदस्य/ Shri. I.S. Jha, Member

आदेश दिनांक /Date of Order: 05th of February, 2020

IN THE MATTER OF:

Petition under Section 79 the Electricity Act, 2003 read with Article 12 of the Power Purchase Agreements executed between Petitioners and the Respondent No.1 for seeking declaration and relief for 'Change in Law'.

AND IN THE MATTER OF:

1. Petition No. 67/MP/2019

Clean Sustainable Energy Private Limited
406, Hubtown Solaris,
N.S. Phadke Marg,
Andheri East, Mumbai,
Maharashtra

...Petitioner

VERSUS

1. Solar Energy Corporation of India Limited
1st Floor, A-Wing, D-3,
District Center - Saket,

New Delhi-110017

2. Jaipur Vidyut Vitran Nigam Ltd.
Vidyut Bhawan, Jyoti Nagar,
Jaipur – 302005,
Rajasthan
3. Ajmer Vidyut Vitran Nigam Ltd.
Vidyut Bhawan, Panchsheel Nagar Makarwali Road,
Ajmer – 305004,
Rajasthan
4. Jodhpur Vidyut Vitran Nigam Ltd.
New Power House, Industrial Area
Jodhpur – 342003,
Rajasthan

...Respondents

AND IN THE MATTER OF:

2. Petition No. 68/MP/2019

Fermi Solarfarms Private Limited
M-4, Ground & Level 1,
South Extension Part – II,
New Delhi – 110049

...Petitioner

VERSUS

1. Solar Energy Corporation of India Limited
1st Floor, A-Wing, D-3,
District Center - Saket,
New Delhi-110017
2. Maharashtra State Electricity Distribution Company Limited
Hongkong Bank Building,
M.G. Road, Fort,
Mumbai-400001

...Respondents

CORRIGENDUM/ शुद्धिपत्र

Certain inadvertent typographical errors have been noted in the Order dated 28.01.2020 and the same are corrected as under:-

(a) In Para 122 Sub-Para (bb) the sixth line

“in Petition No. 206/MP/2018 and connected Petitions are only illustrative in nature and ”

shall be is replaced by:

“in Petition No. 206/MP/2018 and connected Petitions and in Para 182 of the order dated 05.02.2019 in Petition No. 187/MP/2018 and connected Petitions and in similar Orders are only illustrative in nature and ”.

2. All other terms of the Order dated 28.01.2020 in Petition Nos. 67/MP/2019 & 68/MP/2019 remain unaltered.

Sd/-
आई.एस. झा
सदस्य

Sd/-
डॉ एम. के. अय्यर
सदस्य

Sd/-
पी. के .पुजारी
अध्यक्ष